

श्री मधु लिम्बये : अध्यक्ष महोदय, मेरी बात आपकी हलिंग पर, निर्णय पर नहीं है। मैं दूसरी बात कहना चाहता हूँ। कानून मंत्री के द्वारा जो आलेख उठाया गया था, आपने उसके आधार पर निर्णय दिया है ?

MR. SPEAKER : That is over now.

श्री मधु लिम्बये : मैं उस पर नहीं बोल रहा हूँ, लेकिन आपके पास मेरा दूसरा नोटिस भी पड़ा हुआ है, जो प्रिवलेज को लेकर है। जब प्रिवलेज का मामला आता है, तब सबजूडिस का मामला नहीं आ सकता है।

MR. SPEAKER : You can give it. The papers to be laid.

श्री मधु लिम्बये : कितने दिनों से यह आपके पास पड़ा हुआ है।

MR. SPEAKER : I will see that.

श्री मधु लिम्बये : कल आप सभा स्विकृत करने जा रहे हैं—इस तरह से नहीं चलेगा, अध्यक्ष महोदय। संविधान के तहत यह पार्लियामेंट के अपने अधिकार हैं। आप कृपा कर मुझे पांच मिनट सुन लीजिये।

MR. SPEAKER : Not now. The papers to be laid. Shri Gujral.

श्री मधु लिम्बये : अध्यक्ष महोदय, मेरी आप से विनम्र प्रार्थना है कि आप प्रिवलेज के बारे में मेरी बात सुनिये।

अध्यक्ष महोदय : अभी नहीं।

श्री मधु लिम्बये : फिर कब ? यही तो नियमों के अनुसार समय है।

12:37 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the Hindustan
Teleprinters Limited, Madras

THE MINISTER OF STATE IN THE
DEPARTMENTS OF PARLIAMENTARY
AFFAIRS AND COMMUNICATIONS
(SHRI I. K. GUJRAL) : I beg to lay on
the Table—

- (1) A copy of the Annual Report of the Hindustan Teleprinters Limited, Madras for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 (Hindi and English versions). [*Placed in Library. See No. LT-1237/68.*]

Statements showing the action taken
by Government on various Assu-
rances, promises etc.

SHRI I. K. GUJRAL : Sir, I beg to lay on the Table :—

Following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :—

(i) Supplementary Statements Nos. I and II.	Fourth Session, 1968 (Fourth Lok Sabha)
(ii) Supplementary Statement No. V.	Third Session, 1967 (Fourth Lok Sabha)
(iii) Supplementary Statement No XIII.	Second Session 1967 (Fourth Lok Sabha)
(iv) Supplementary Statement No. XIII.	Sixteenth Session, 1966 (Third Lok Sabha)
(v) Supplementary Statement No. XIV.	Fifteenth Session, 1966 (Third Lok Sabha)
(vi) Supplementary Statement No XV.	Thirteenth Session, 1965 (Third Lok Sabha)